IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 426 of 97 (O.A. 851 of 96)

Present: Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

PROVAT KR. DAS

-versus-

EASTERN RAILWAY

For the applicant

: Mr. B.C. Sinha, counsel.

For the respondents

: None.

Heard on 29.10.98

Order on 29.10.98

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Ld. counsel Mr. Sinha appearing on behalf of the applicant submits that he does not want to appear for the applicant since his client is not interest to pursue the case. Therefore, the matter is dismissed for default. None appears for the respondents.

No order is passed as to costs.

(B.P. Singh)

Member (A)

Member (J)